

(19)

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/275/ (IB)/2017
NAME OF THE PETITIONER(S) : N. NATARAJAN & N. SHANMUGAVEL
NAME OF THE RESPONDENT(S) : SRI BALAMBIGAI AGENCIES PVT LTD
UNDER SECTION : 433 (e)(f)

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------|------------------------|-----------|
| | | REPRESENTATION BY WHOM | |

1) K. RAMASAMY

G.V. MOHAN KUMAR

Counsel for Petitioner

G.V. Mohan

ORDER

Counsel for petitioner present. No representation on behalf of the Respondent.
Counsel for petitioner submitted that he could not serve notice to the respondent
by way of newspaper publication. He prays for time to file a memo in this regard.
At request, time is enlarged. Put up on **09.08.2017 at 10.30 A.M.**


(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)


(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)

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